NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/619/(IB)/2017

NAME OF THE PETITIONER(S)

: KAMACHI INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: GOBI TEXTILES LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. BREETHI S. ARASU PRAKRITI AGARWAL

COUNSEL POR

PETITIONER

FOX

RAJGOPAL & RAGHUNATHAN

ADVOCATES

L. PLAJASE ich

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ORDER

Counsels for both the parties are present and prayed for time to seek instructions from their respective clients. At request, time is enlarged. Put up on 24.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL) ghk

- Sdr

MEMBER (JUDICIAL)